

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:824
ANSWERED ON:25.02.2011
INFECTED BLOOD TRANSFUSION
Jindal Shri Naveen

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of infected blood transfusion including administration of HIV infected blood to human beings by some blood banks have been reported in the country;
- (b) if so, the details thereof during the last three years alongwith the action taken against the culprits;
- (c) the measures taken/proposed to check the recurrence of such activities;
- (d) whether the Government proposes to compensate the victims of such infected blood transfusion; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

- (a) As per reports received from States, there are no reported deaths of children/ persons due to transfusion of infected blood in the country.
- (b) Does not arise.
- (c) Under the existing provisions to Drugs & Cosmetics Act, each unit of blood and blood products is mandatorily tested for HIV, Hepatitis B, Hepatitis C, Syphilis and Malaria and only blood units free from these infections and used for transfusion purposes. Before blood donation, every donors physically examined and a Donor Referral Form is filled to ensure that only safe donors donate blood in licensed blood banks in the country.
- (d) Does not arise.
- (e) Does not arise.